

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 129565/2017,129566/2017, in Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

THE STATE OF UTTAR PRADESH DISTRICT MAGISTRATE & ORS.Petitioner(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

(IA No. 129565/2017 - I/A FOR BRINGING ON RECORD THE LEGAL REP. OF DECREASED RESPONDENT.

IA No. 129566/2017 - I/A FOR C/D IN FILLING AN I/A I/A FOR BRINGING ON RECORD THE LEGAL REP. OF DECREASED RESPONDENT.)

Date : 25-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Yogesh Pachauri, Adv.

For Respondent(s)
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

The petitioner seeks and is granted another one week's time to comply with the Court's order dated 30.07.2019.

(GEETA AHUJA)
COURT MASTER (SH)

(VIJAY KUMAR)
COURT MASTER